GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 5397 TO BE ANSWERED ON APRIL 03, 2025

SPECIAL ASSISTANCE TO STATES FOR CAPITAL INVESTMENT

NO. 5397. DR. RICKY ANDREW J SYNGKON:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status and implementation of the Scheme for Special Assistance to States for Capital Investment 2023-2024, Part III (only for North-Eastern/ predominantly hilly States) in Meghalaya under the components like augmentation of human resources for strengthening the urban planning ecosystem, risk-informed master planning and modernization of building bye-laws, promoting affordable housing and in-situ slum rehabilitation, promotion of ease of transit in cities and strengthening natural ecosystems of urban areas through urban planning and acquiring land for roads using urban planning tools;
- (b) the details of the funds sanctioned and released to Meghalaya under the said scheme, component-wise; and
- (c) the projects submitted and undertaken under the said scheme in Meghalaya, component-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): The Government of India has implemented the Scheme for Special Assistance to States for Capital Investment Scheme (SSASCI)-Part-III (Urban Planning Reforms) 2023-24, aimed at leveraging urban planning as a key driver of development. The State of Meghalaya submitted following urban reform measures under SSASCI-Part-III 2023-24:

Under the component 'Augmentation of Human Resource for Strengthening Urban Planning Ecosystem', 4 planners hired on contract by the State.

Under the component 'Risk Informed Master Plans', Draft Risk Informed Master Plans for Shillong and Tura towns was prepared by earmarking of vulnerable areas/ disaster prone areas. Draft Building Bye-Laws (BBL) and guidelines for Draft Master Plans was also formulated, specifying areas where construction is either permitted or restricted based on slope gradients.

Under the reform component 'Modernization of Building Bye Laws', separate draft BBL for Hilly and Valley areas was formulated.

Under the reform component 'Promotion of Ease of Transit', an agency was hired to prepare the Common Mobility Plans for the towns of Shillong and Tura. Draft Mobility Policy was prepared with the provisions of public parking, creating zero emission zone/ Non-Motorized Transport (NMT) areas, creating pedestrian streets. A pedestrian street identified in Shillong Master Plan.

During the year 2023-24, an amount of ₹98.49 cr. released to the State of Meghalaya under SSASCI 2023-24 – Part – III (Urban Planning Reforms).
